## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

STARRED QUESTION NO:133
ANSWERED ON:21.08.2012
MODERNISATION OF STATE POLICE FORCES
Kumar Shri Vishwa Mohan:Mahtab Shri Bhartruhari

## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the working of Modernisation of State Police Forces (MPF) Scheme in the recent past;
- (b) if so, the details thereof and the deficiencies noticed along with the corrective steps taken to remove these deficiencies and to make the scheme more effective:
- (c) whether the Union Government has received any request from the State Governments to sanction additional funds for modernisation of police forces; and
- (d) if so, the details thereof and the action taken thereon during each of the last three years and the current year, State-wise including Jharkhand and Andhra Pradesh?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.133 FOR 21-08-2012

- (a) & (b): Yes, Madam. The Bureau of Police Research & Development (BPR&D) was entrusted with the task of conducting a holistic study on the impact of Modernisation of State Police Forces (MPF) Scheme on State police forces and also to make an assessment of requirement of State Police Forces for the next 5-10 years beyond 2009-10. The BPR&D had outsourced the study to M/s Ernst & Young Pvt. Ltd. The key findings of the assessment study conducted by M/s Ernst & Young are given in the Statement at Annexure-I. The findings of M/s Ernst & Young have been taken into account while formulating proposal for extension of the scheme for next five years from 2012-13 to 2016-17.
- (c) & (d): Yes, Madam. During the years 2009-10, 2010-11 and 2011-12, requests were received from the State Governments of Andhra Pradesh, Haryana, Jammu & Kashmir, Manipur, Mizoram, Meghalaya and Punjab for provision of additional funds under the MPF Scheme over and above the normal allocation for meeting the needs of State police forces. Based on the availability of funds and on assessment of the needs, additional funds have been released to the State Governments out of the Contingency Reserve Fund of MPF Scheme during the years 2009-10, 2010-11 and 2011-12, details of which are given in the statement at Annexure-II

The Scheme for Modernization of State Police Forces (MPF Scheme), implemented by MHA ended in the year, 2009-10. The Scheme was further extended for two years i.e. the financial years 2010-11 and 2011-12, with the approval of Cabinet Committee on Security (CCS). The extended MPF Scheme has also ended on 31st March, 2012.

Separate proposals for extension and funding of the MPF Scheme for five years from 2012-13 onwards, partly under Plan and partly under Non-Plan are under process in the Ministry of Home Affairs in consultation with the Ministry of Finance and the Planning Commission. Funds in the current financial year 2012-13 under the MPF Scheme shall be released to the State Governments only after the extension of the scheme is approved by the Committee on Non-Plan Expenditure (CNE) / Expenditure Finance Committee (EFC) and finally by the Cabinet.